

ranges vocational training for them in various trades.

(c) No census of ex-servicemen has been carried out.

(d) and (e) Yes, Sir. The pensions of service personnel were last revised with effect from 1st April, 1979. The Government have since then sanctioned two instalments of relief to the pensioners with effect from the 1st November, 1979 and the 1st May, 1980 at the rate of 5 per cent of pension subject to a minimum of Rs. 5 and a maximum of Rs. 25.

**Take over of Hindustan
Pilkington Glass Works Ltd. ..**

1491. SHRI SHIVA CHANDRA JHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the West Bengal Government has proposed to the Central Government to take over the Hindustan Pilkington Glass Works Ltd. either under IDR Act or to nationalize the unit;

(b) whether the Central Government has advised the West Bengal Government to conduct negotiations between the management and the labour Unions for the reopening of the Hindustan Pilkington Glass Works Ltd., if so, the steps taken by the West Bengal Government in arranging for the early settlement; and

(c) whether it is also a fact that the Hindustan Pilkington Glass Works Ltd. is chronically sick and needs rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARAN JIT CHANANA): (a) Yes, Sir. The Government of West Bengal has proposed the take over of Hindustan Pilkington Glass Works Ltd. (HPGW) under Industries (Development and Regulation) Act.

(b) Yes, Sir. The labour management disputes are to be dealt with

by the State Government who are already seized of the matter.

(c) HPGW has suffered losses requires support.

Decision by NATO Coordination Committee for lifting restriction on the delivery of offensive weapons

1492. SHRI B. SATYANARAYAN REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to a news item published in a section of the press dated 20th November 1980 to the effect that members of the NATO Co-ordination Committee for export control have decided to lift the restriction on the delivery of offensive weapon to China and that Beijing would purchase the fighters, fighter bombers and anti-submarine aircraft made in the United States;

(b) if so, what will be its effect on the defence preparedness of India in relation to its border security with China and Pakistan;

(c) whether Government are considering to take effective methods to improve its defence capabilities in view of the above decision of the NATO powers; and

(d) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Chinese acquisitions of sophisticated offensive weapons will have an implication on the security environment of India.

(c) and (d) Government keep updating assessment of threat to the security of India 'from time to time and based on this assessment necessary measures' to update our defence preparedness are initiated and followed up.